



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,25th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 1

**[COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

**THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./349/2021 B/O	SRI NABAM TUKI Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MR. M G SINGH MR. D J NATH	SC, CBI
2	AB/1776/2021 B/O	SRI NABAM TUKI Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MR. M G SINGH MR. D J NATH	SC, C B I

LEAVE NOTE OF ADVOCATES FOR 25/06/2021

1) MR. L SHARMA 25-05-2021 To 25-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CIVIL BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
31	WP(C)/3152/2021 B/O	VIZAKI VISA AND 78 ORS Versus THE STATE OF NAGALAND 4 ORS	MR A CHOWDHURY MS. B CHOWDHURY	GA, NAGALAND SC, C B I
32	WP(C)/3166/2021 CAVT. NO.03852/021, B/O	BIREN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, SEC. EDU. MR. S K DAS MR R KARIM SC, N C T E MR D BARMAN FOR CAVEATOR SC, DIB. UNIVERSITY
33	WP(C)/3168/2021 B/O	NIPEN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. H C SARMA	SC, PNRD GA, ASSAM
34	WP(C)/3169/2021 CAVT. NO.04152/021, B/O	MAINA BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU	MR D J MEDHI GA, ASSAM MR S KHOUND FOR CAVEATOR SC, FOREST
35	WP(C)/3171/2021 B/O	TAPAN DEY AND SAILEN KUMAR SHARMA (JV) Versus THE STATE OF ASSAM AND 3 ORS.	MR R SINGHA	SC, WATER RESOURCE
36	WP(C)/3172/2021 B/O	MITRAJYOTI DEKA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MS T J SAHEWALLA MR. M SAHEWALLA	SC, GMC SC, G M D A
37	WP(C)/3173/2021 B/O	M/S J.C BUSINESS PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR	SC, EXCISE DEPTT.
38	WP(C)/3174/2021 B/O	SOMPRASAD UPADHAYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, ELEM. EDU GA, ASSAM
39	WP(C)/3175/2021 B/O	M/S BARAK WAREHOUSE PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	SC, EXCISE DEPTT.

40 WP(C)/3176/2021 M/S SAIKHOWA SADIYA MIN SAMABAI MR. P K ROYCHOUDHURY GA, ASSAM
B/O SAMITI LIMITED MR. N G KUNDU

Versus

THE STATE OF ASSAM AND 4 ORS

41 WP(C)/3177/2021 PREMDHAN DAS MR B D DAS GA, ASSAM
B/O THE STATE OF ASSAM AND 6 ORS MR D KALITA SC, AFDC
MS A BHUYAN

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BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
21	Bail Appln./1352/2021 B/O	RAJU KUTUM Versus THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA	PP, ASSAM
22	Bail Appln./1367/2021 B/O	BIJOY SINGHA Versus THE STATE OF ASSAM	MR R DHAR MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
23	Bail Appln./1368/2021 B/O	BIPIN DEKA Versus THE STATE OF ASSAM	MR. S I BORA MS. P HAZARIKA	PP, ASSAM
24	Bail Appln./1372/2021 B/O	BOSIR ALI Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
25	Bail Appln./1375/2021 B/O	MATIN UDDIN MAZUMDER @ MOTIN MAZUMDER AND ANR. Versus THE STATE OF ASSAM	DR. B AHMED MR. A M BORA MR H I CHOUDHURY	PP, ASSAM
<u>MOTION</u>				
26	AB/1769/2021 B/O	LAXMI AGARWAL AND ANR. Versus THE STATE OF ASSAM	MR. T N DAS MR. R CHOUDHURY	PP, ASSAM
27	AB/1775/2021 B/O	SMTI. NABAM AKA Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MR. M G SINGH MR. D J NATH	SC, C B I
<u>BAIL HEARING (BA)</u>				
28	Bail Appln./896/2021 B/O	MD. IMAN HUSSAIN Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA MR L TASHI	PP, ASSAM
29	Bail Appln./1241/2021 WITH OFFICE NOTE, B/O	HAFIZUR KHAN Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/1348/2021 FIXED	JINDER PAL SINGH GREWAL Versus THE STATE OF ASSAM	MR. R PHUKAN MR. P TALUKDAR MS. N BHARALI	PP, ASSAM



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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 15

**[THIS BENCH WILL SIT TILL THE RISING OF DIVISION BENCH - I
AND WILL SIT AGAIN, IF TIME PERMITS]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT
PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1277/2021 B/O	DIN ISLAM @ BIN ISLAM Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
2	Bail Appln./1312/2021 B/O	ISHWAR NATH CHOUDHURY @ ISHWAR NATH CHOUDHARY Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
3	Bail Appln./1314/2021 B/O	SANFUL ALI CHANFUL ALI @ SONFUL ALI Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
4	Bail Appln./1322/2021 B/O	NAWAJI HUSSAIN Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
5	Bail Appln./1366/2021 B/O	SANFUL ALI @ MD SANFUL ALI @ CHANFUL ALI Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
6	Bail Appln./1376/2021 B/O	GOVIND PODDAR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
MOTION				
7	AB/1688/2021 B/O	MAKRAM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
8	AB/1700/2021 B/O	SUBHASH DAS Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	PP, ASSAM
9	AB/1705/2021 B/O	TABARUL ALI AND ANR Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MS S RASUL MRS. R CHETRI	PP, ASSAM
10	AB/1708/2021 B/O	HIFZUR RAHMAN @ HIBZUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MR SAURADEEP DEY MS H BETALA MR I CHAKMA	PP, ASSAM
11	AB/1712/2021 B/O	NUR ALOM Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM

12	AB/1713/2021 B/O	NIJAM UDDIN Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
13	AB/1715/2021 B/O	FAKRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MRS. S ISLAM	PP, ASSAM
14	AB/1719/2021 B/O	SANDIP JYOTI BHARALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
15	AB/1723/2021 B/O	DIPU BHUMICH @ DIPU BHUMIJ Versus THE STATE OF ASSAM	MR. S SAHU MR. M K ALI	PP, ASSAM
16	AB/1725/2021 B/O	PRADEEP BORO Versus THE STATE OF ASSAM	MR P K SINGHA MR D K MEDHI	PP, ASSAM
17	AB/1726/2021 B/O	ASKAR ALI AND 10 ORS Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
18	AB/1727/2021 B/O	ABDUL RASHID @ MD RASHID AHMED Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR A K AZAD MR S AHMED	PP, ASSAM
19	AB/1729/2021 B/O	BISWA DEBNATH Versus THE STATE OF ASSAM	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
20	AB/1732/2021 B/O	NURUL HUDA AND 6 ORS. Versus THE STATE OF ASSAM	MD. S ALOM	PP, ASSAM
21	AB/1735/2021 B/O	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MRS S RAHANA MR I U CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
22	AB/1738/2021 B/O	FURKAN ALI AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MRS H AHMED MR. I U CHOWDHURY	PP, ASSAM
23	AB/1740/2021 B/O	SHREE CHAND GUPTA @ SRICHANDRA GUPTA Versus THE STATE OF ASSAM	MR. S K JAIN MR. S AGARWAL	PP, ASSAM
24	AB/1743/2021 B/O	INSAUL ISLAM @ INCHANUL ISLAM @ IMRAN KHAN Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
25	AB/1748/2021 B/O	AJIT DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
26	AB/1755/2021 B/O	DR. RUBUL AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
27	AB/1766/2021 B/O	HABIBAR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
28	AB/1767/2021 B/O	MD. ALTAB HUSSAIN @ ALTAB UDDIN Versus THE STATE OF ASSAM	MR. B HALDAR MR B DEORI	PP, ASSAM
BAIL HEARING (BA)				
29	Bail Appln./1162/2021 WITH SCANNED COPY OF CASE RECORD, FIXED	MD. MAFIDUL HAQUE Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
30	Bail Appln./1163/2021 WITH SCANNED COPY OF CASE RECORD, FIXED	MD. BATU ALAM Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 17

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
21	Bail Appln./1371/2021 B/O	MOHBUB AHMED @ MEHBUB AHMED Versus THE STATE OF ASSAM	MR. K MUNIR MR. P K MUNIR	PP, ASSAM
22	Bail Appln./1377/2021 B/O	RISHIMAN PATOWARY AND 2 ORS. Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
23	Bail Appln./1378/2021 B/O	RAJAB ALI AND ANR Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
24	Bail Appln./1382/2021 B/O	DHIRAJ KUMAR Versus THE STATE OF ASSAM	MR. M BISWAS MR. B HALDAR MR B DEORI	PP, ASSAM
25	Bail Appln./1383/2021 B/O	MINARUL ABEDIN Versus THE STATE OF ASSAM	MR R DHAR MD. A MATLIB	PP, ASSAM
26	Bail Appln./1384/2021 B/O	RAHUL AMIN Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
<u>MOTION</u>				
27	Crl.Pet./348/2021 B/O	ABDUL KASHEM AND 2 ORS. Versus THE STATE OF ASSAM	ALHAJJ INAM UDDIN MRS. R MOMTAZ	PP, ASSAM
28	AB/1764/2021 B/O	ABDUL KARIM BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
29	AB/1768/2021 B/O	KAHINUR ALI AND ANR. Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
30	Bail Appln./725/2021 SCANNED COPY OF CASE DIARY, CASE RECORD AND STATUS REPORT, FIXED	MUSARAF ALI @ SANTI Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021